

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA, 1942

BAIL APPL.NO.TMP 55 of 2020

CRIME NO 92/2020 OF AROOR POLICE STATION, ALAPUZHA DISTRICT

PETITIONER/ACCUSED NO.1:

NISHAF N.S AGED 28 YEARS,
S/O. SHEREEF, NISHAF MANZIL,
ERAMALLOOR P.O., ALAPPUZHA DISTRICT.

BY ADV. SRI JOSEPH RONY JOSE

RESPONDENT/COMPLAINANT/STATE:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, COCHIN - 682 031.

BY PUBLIC PROSECUTOR SRI.RAMESH CHAND

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
21.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

::2::

Dated this the 21st day of April, 2020

O R D E R

The matter was heard for sometime. There is a connected anticipatory bail matter filed by A3 and A4. Post this matter also to 28.04.2020.

**T.V.ANILKUMAR
JUDGE**

jma/